

impressionistic assessment and on the basis of Potential Linked Credit Plans (PLCP) prepared for reach of the districts in the State, a few districts have been identified in the State for intensive development of agro-processing sector. Such districts are Nasik, Pune, Jalagaon, Ratnagiri, Kolapur, Solapur and Sangli.

[English]

Infrastructure Leasing and Financial Services of UTI

4668. SHRI S.M. LALJAN BASHA: Will the Minister of FINANCE be pleased to state:

(a) the role of the Infrastructure Leasing and Financial Services (IL&FS) of the Unit Trust of India;

(b) the number of joint financial and loan projects undertaken by SL&FC with Industrial Financial Corporation of India (IFCI) during 1993-94 and 1994-95 so far; and

(c) the details of the collaborations between IL&FS and IFCI?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The Infrastructure Leasing and Financial Services Ltd., (IL&FS), jointly promoted by Central Bank of India, Unit Trust of India and Housing Development Finance Corporation, is engaged in the business of leasing for industrial, infrastructure and other projects, merchant banking, dealing in stocks, debentures and bonds, portfolio management and other financial activities.

(b) IL&FS has not undertaken any project, with joint financing by the Industrial Finance Corporation of India (IFCI) during the years 1993-94 and 1994-95.

(c) A Memorandum of Understanding was executed by IL&FS and IFCI in 1991 with respect to securitisation of bill portfolio. However, no action has been taken on this Memorandum so far.

Child Labour

4669. SHRI MOHAN RAWALE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Ministry have initiated a move to gradually phase out child labour from the handicraft sector;

(b) if so, the details thereof; and

(c) the time by which the child labour is likely to be eliminated completely?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). Yes, Sir. The steps taken by the Government are as follows:

- (i) Conduct of an independent survey in the U.P. carpet belt, which indicated the incidence of unauthorised child labour of 3.6% of the total labour engaged in the carpet industry, and of a census of looms in the area through the Government of Uttar Pradesh;
- (ii) Strict enforcement of the child labour laws in the carpet industry;
- (iii) Compulsory registration of all exporters of carpets with the Carpet Export Promotion Council

(CEPC), which has also adopted a voluntary code of conduct for the eradication of the use of child labour;

- (iv) Welfare programmes undertaken with assistance from ILO for non-formal education, vocational training and other benefits for children withdrawn from the carpet trade;
- (v) Vigorous overseas publicity and diplomatic initiatives to counter the motivated propaganda regarding child labour, including sending of a two member delegation of the Carpet Export Promotion Council to the USA.

(c) No specific time limit has been fixed by the Government. However concerted efforts are being made to eliminate child labour from the carpet industry.

Functioning of EPZs

4670. SHRI S.B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) whether the Export Processing Zones (EPZs) are functioning satisfactorily in the country;

(b) the total expenditure incurred on setting up of these zones, zone wise;

(c) the details of production made and the percentage of the total production exported by these zones during each of the last three years, zone-wise; and

(d) the steps being taken by the Government to boost the export from these zones?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS, PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) Total percentage of expenditure incurred on setting up of Export Processing Zones (EPZs) is as under:-

(Rs. in crores)

Sl. No.	Name of the Zone	Expenditure as on 31.3.94
1.	Kandla Free Trade Zone (KAFTZ)	15.17
2.	Santacruz Electronics Export Processing Zone (SEEPZ)	31.39
3.	Noida Export Processing Zone (NEPZ)	32.86
4.	Madras Export Processing Zone (MEPZ)	28.38
5.	Cochin Export Processing Zone (CEPZ)	25.56
6.	Falta Export Processing Zone (FEPZ)	19.76
7.	Visakhapatnam Export Processing Zone (VEPZ)	11.37
Total		164.49